

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 31.05.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1705 of 2022 in Comp. App. (AT) (Ins) No. 531 of 2022 (With Defects)	Kalpana Morakhia Suspended Director of Smaaash Entertainment Pvt. Ltd. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Jayashree S. Dasgupta	R. Sudhinder Ranjit Shetty Rahul Dev Aastha Trivedi-R1

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 607 of 2022	Manoj Kulshrestha Vs. Amarjeet Singh Kalra & Ors.	Abhindra Maheshwari	
3.	Comp. App. (AT) (Ins) No. 621 of 2022	Sanjay Bhausahab Bhange Vs. Khushbu Dye Chem Pvt. Ltd. & Anr.	Anuj Tiwari	
4.	Comp. App. (AT) (Ins) No. 625 of 2022	Yash Nachrani Director of Suspended Board of Directors Coppertun Brewing Pvt. Ltd. Vs. Pardesi Construction Pvt. Ltd. & Anr.	Karun Mehta	
5.	Comp. App. (AT) (Ins) No. 628 of 2022	Ram Ratan Modi Resolution Professional of Duncans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd. & Ors.	Amit Kasera	

For Hearing

6.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal
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After rising of Court - IV

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Hearing

7.	Comp. App. (AT) (Ins) No. 304 of 2022 (PH)	Avantha Holdings Ltd. & Anr. Vs. Abhilash Lal Resolution Professional for Jhabua Power Ltd. & Ors.	Prateek Kumar	Somesh Srivastava Raghav Chadha-R1 Vaijayant Paliwal Prabh S. Kaur-R2 Rajshree Chaudhary Ramakant Rai-R3
8.	Comp. App. (AT) (Ins) No. 320 of 2022 & I.A. No. 1066 & 1082 of 2022 (PH)	Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr.	Arjun Aggarwal	Shivkrit Rai Ankit Kohli

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

9.	I.A. No. 586 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
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By order of Hon'ble Chairperson
-sd/-
Registrar